

**NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH**

CA (CAA) NO. 22/Chd/Hry/2017

**Under Sections 230-232
of the Companies Act, 2013.**

In the matter of scheme of amalgamation of :

Planet Edu Exams Private Limited & Ors. ...Petitioners-Transferor Cos.
With
Planet Edu Network Private LimitedPetitioner-Transferee Co.

Present: Mr. Kanav Dev Sharma, Advocate & Mr. Barinder Singh
Maur, Practising Company Secretary for applicant-
companies.

The affidavits of compliance have been filed by authorised
representatives of the applicant-companies with the master data of the
companies, consolidated chart in respect of creditors along with No
Objection Affidavits and a consolidated chart of shareholders and joint
affidavit with regard to confirmation of list of unsecured creditors paid
off after 31.08.2017. The same be taken on record.

On request, adjourned to 21.12.2017 for arguments.

Sd/-
(Justice R.P. Nagrath)
Member (Judicial)

December 15, 2017

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